

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER  
 CIVIL CAUSE LIST OF DATE :13/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**.ADMISSION-COURTCODE-OPENOFFERPARSOLI-AT11.05AM**

1	Misc. Application	630/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000437/2021)				
3	Misc. Application	631/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000437/2021)				
2	Misc. Application	632/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000438/2021)				
	Misc. Application	633/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000438/2021)				
	SEBI Appeal	437/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr.Ranit Basu, Advocate
Sub Matter : Misc. Application/0000630/2021				
Sub Matter : Misc. Application/0000631/2021				
	SEBI Appeal	438/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
Sub Matter : Misc. Application/0000632/2021				
Sub Matter : Misc. Application/0000633/2021				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER  
 CIVIL CAUSE LIST OF DATE :13/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT11.10AM</u></b>				
3	SEBI Appeal	299/2018	Mr. Kamal Jitendra Katkoria Vs. SEBI	J.J.Bhatt,Adv. i/b R.V. Legal Gaurav Joshi,Sr. Adv i/b K.Ashar and Co.
<b><u>-ADMISSIONDISPOSAL-COURTCODE-LOKMANGALCIS-11.15AM</u></b>				
4	SEBI Appeal	46/2019	Lokmangal Agro Industries Limited Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
A/W	SEBI Appeal	60/2019	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	Somasekhar S., Adv. i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000712/2021		
A/W	SEBI Appeal	61/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi, Sr. Adv. i/b The Law Point
	Misc. Application	712/2021	LOKMANGAL AGRO INDUSTRIES LTD. Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000060/2019)				
<b><u>-ADMDISPOSAL-COURTCODE-CATGDR-11.20AM</u></b>				
5	SEBI Appeal	439/2019	CAT Technologies Ltd. and Ors. Vs. SEBI	Joby Mathew,Adv. i/b Joby Mathew and Associates

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER  
 CIVIL CAUSE LIST OF DATE :13/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>ADM DISPOSAL-COURTCODE-SOLDSHARES-AT11.25A.M.</u></b>				
6	SEBI Appeal	546/2019	Suresh Pukhraj Jain Vs. SEBI	V.M.Singh,Adv. i/b MBS and Company Anubhav Ghosh,Adv. i/b The Law Point
<b><u>-DISPOSAL-COURTCODE-PREFERENTIALISSUE-AT11.30AM</u></b>				
7	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter :		Misc. Application/0000149/2021		
	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000584/2020)				
<b><u>ADM DISPOSAL-DISCLOSUREDISPARITY-AT11.35AM</u></b>				
8	Misc. Application	52/2021	Minal Bharat Patel Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000064/2021)				
	SEBI Appeal	64/2021	Minal Bharat Patel Vs. SEBI	M AND M LEGAL VENTURE MDP AND Partners
Sub Matter :		Misc. Application/0000755/2021		
Sub Matter :		Misc. Application/0000052/2021		
	Misc. Application	755/2021	Minal Bharat Patel Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000064/2021)				
<b><u>-ADMDISPOSAL-COURTCODE-DISCLOSUREPIT-AT 11.40AM</u></b>				
9	Misc. Application	759/2021	MR. KUNDAN LAL Vs.	

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, ~~Presiding~~ Officer/Justice M. T. Joshi, Judicial Member  
Coram HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER  
CIVIL CAUSE LIST OF DATE :13/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000132/2021)				
	SEBI Appeal	132/2021	MR. KUNDAN LAL Vs. SEBI	Ms. Kunjal Patil, Advocate
Sub Matter :		Misc. Application/0000759/2021		
<b><u>·ADMISSION-COURTCODE-WTMPACZYLOG-AT11.45AM</u></b>				
10	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	Parinam Law Associates  ELP
<b><u>·ADMDISPOSAL-COURTCODE-DFSLODR-AT11.50AM</u></b>				
11	Misc. Application	553/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI AND ANR.	GAGRATS ADVOCATES AND SOLICITORS  K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000311/2021)				
	SEBI Appeal	311/2021	Kirloskar Brothers Ltd Vs. Securities and Exchange Board of India and Anr.	Mr. Janak Dwarkadas, Senior Advocate i/b K. Ashar and Co.
Sub Matter :		Misc. Application/0000553/2021		
<b><u>·DISPOSAL-COURTCODE-TERMINALSDISABLED-11.55A.M.</u></b>				
12	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) :		Misc. Application/0000203/2021		